



**File No. 10/03/2021-NCLT
NATIONAL COMPANY LAW TRIBUNAL**

6th Floor, Block-3,
CGO Complex, Lodhi Road,
New Delhi- 110003
Dated: 19th April 2021

ORDER

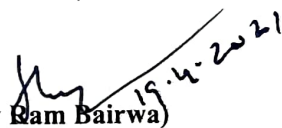
1. Reference order dated 9.4.2021.
2. Due to sharp increase in COVID-19 cases throughout the Country. It has been decided to take up only urgent matters through Video Conference w.e.f. 20.4.2021 at all NCLT Benches. The Benches shall sit as per Rule 9 of NCLT Rules, 2016-sitting hours of the Tribunal:

New Delhi	Principal Bench	Remarks
Principal Bench	1 Shri BSV Prakash Kumar, Acting President	
	2. Shri Hemant Kumar Sarangi, Member (T)	
New Delhi	Division Bench	
	1. Shri Abni Ranjan Kumar Sinha, Member (J)	Monday, Wednesday & Friday
	2 Shri L. N. Gupta, Member (T)	
	Division Bench	
	1 Shri Patibandla Satyanarayana Prasad, Member (J)	Tuesday & Thursday
	2. Shri Narendra Kumar Bhola, Member (T)	
	Division Bench	
	1. Dr. Deepti Mukesh, Member (J)	
	2. Ms. Sumita Purkayastha, Member (T)	
	Division Bench	
	1. Shri Abni Ranjan Kumar Sinha, Member (J)	Tuesday & Thursday
	2 Shri Kapal Kumar Vohra, Member (T)	
	Division Bench	
	1 Shri Patibandla Satyanarayana Prasad, Member (J)	Monday, Wednesday & Friday
	2. Dr. V.K. Subburaj, Member (T)	
Ahmedabad	Division Bench	Monday to Wednesday
	1 Shri M.B. Gosavi, Member (J)	
	2. Shri Virendra Kumar Gupta, Member (T)	

	Division Bench	Monday to Wednesday
	1 Ms. Manorama Kumari, Member (J)	
	2. Shri Chockalingram Thirunavukkarasu, Member (T)	
Indore at Ahmedabad	Division Bench-Indore at Ahmedabad	Thursday & Friday
	1 Ms. Manorama Kumari, Member (J)	
	2. Shri Virendra Kumar Gupta, Member (T)	
Allahabad	Single Bench	
	Justice (Retd.) Rajesh Dayal Khare, Member (J)	
Bengaluru	Division Bench	
	1 Shri Rajeswara Rao Vittalana, Member (J)	
	2 Shri Ashutosh Chandra, Member (T)	
Chandigarh	Division Bench	Monday, Wednesday & Friday
	1. Shri Ajay Kumar Vatsavayi, Member (J)	
	2. Shri Raghu Nayyar, Member (T)	
Chennai	Division Bench	
	1 Ms. Sucharita R, Member (J)	
	2. Shri Anil Kumar B., Member (T)	
	Division Bench	
	1. Shri R. Varadharajan, Member (J)	
	2 Shri Anil Kumar B., Member (T)	
Guwahati	Division Bench	Monday, Tuesday Wednesday per fortnight
	1 Shri Venkata Subba Rao Hari, Member (J)	
	2. Shri Prasanta Kumar Mohanty, Member (T)	
Hyderabad	Division Bench	Monday, Tuesday, Wednesday
	1 Shri B.P. Mohan, Member (J)	
	2 Shri Veera Brahma Rao Arekapudi, Member (T)	
	Division Bench	Thursday & Friday
	1 Shri M.B. Gosavi, Member (J)	
	2 Shri Binod Kumar Sinha, Member (T)	
Amravati at Hyderabad	Amravati Bench (Single Bench) at Hyderabad	
	Shri B.P. Mohan, Member (J)	
Kolkata	Division Bench	Court I & II
	1 Shri Rajasekhar V. K, Member (J)	
	2 Shri H.C Suri, Member (T)	
Mumbai	Division Bench	
	1 Shri Mohammed Ajmal, Member (J)	
	2 Shri V. Nallasenapathy, Member (T)	
	Division Bench	
	1 Shri H.P. Chaturvedi, Member (J)	
	2 Shri Ravikumar Duraiswamy, Member (T)	

	Division Bench	
	1. Shri Venkata Subba Rao Hari, Member (J)	
	2 Shri Shyam Babu Gautam, Member (T)	
	Division Bench	
	1 Ms. Suchitra Kanuparthi, Member (J)	Monday, Tuesday, Wednesday
	2, Shri Rajesh Sharma, Member (T)	
	Division Bench	Thursday & Friday
	1 Ms. Suchitra Kanuparthi, Member (J)	
	2 Shri Chandra Bhan Singh, Member (T)	
	Division Bench	
Jaipur	1 Shri Ajay Kumar Vatsavayi, Member (J)	Tuesday & Thursday
	2 Shri Raghu Nayyar, Member (T)	
Cuttack	Division Bench	
	1. Ms. Sucharita R, Member (J)	Monday, Tuesday, Wednesday per fortnight
	2. Shri Satya Ranjan Prasad Member (T)	
Kochi	Single Bench	
	Shri Ashok Kumar Borah, Member (J)	

3. This shall come into force w.e.f 20.4.2021 to till further order.
4. Hon'ble Members are requested to operate from their respective NCLT Bench/ Station.
5. The Constitution of Bench (s) is as per section 419 (3) of the Companies Act, 2013.
6. This issues with the approval of Hon'ble Acting President, NCLT.


 (Shiv Ram Bairwa)
 Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal.
4. Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
5. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/Amaravati/ Indore.
6. NCLT web site/ Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi.
8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
10. All Bar Councils.